

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:268
ANSWERED ON:10.11.2010
MINING LEASES IN ECO SENSITIVE ZONE
Gowda Shri D.B. Chandre

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the State Governments have issued mining leases for mining of iron and bauxite ores in the eco-sensitive Western Ghats thereby threatening the very existence of this densely forested areas;
- (b) if so, the details thereof;
- (c) the terms and conditions on which the mining leases have been given to these companies;
- (d) whether the Union Government has given its approval for these mining leases for mining of iron and bauxite ores in the Western Ghats after proper Environment Impact Assessment;
- (e) if so, the details thereof;
- (f) whether conditions of mining leases given earlier to industries have not been complied with by these industries and craters have been left open after mining;
- (g) if so, the details of such cases; and
- (h) the action taken by the Central Government in all such cases?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) to (h) The information is being collected from concerned State Governments and the same will be laid on the Table of the House.